

OPEN COURT.
CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Civil Contempt Application No. 171 of 2005
IN
Original Application No. 295 of 2003

ALLAHABAD THIS THE 4th DAY OF January, 2006.

Hon'ble Mr. A.K. Bhatnagar, Member-J
Hon'ble Mr. D.R. Tiwari, Member-A

Nagendra Nath Verma
Aged about 70 years,
S/o late S.B. Verma,
Resident of 28/40-A, Sita Ram Colony,
Anola Taktakpur, Varanasi (U.P)

.....Applicant.

(By Advocate : Sri H.S. Srivastava)

Versus.

Sri R.K. Gupta
Divisional Railway Manager,
Northern Railway, Hazratganj, Lucknow.

.....Respondent.

ORDER

Heard Sri H.S Srivastava counsel for the applicant.

2. Learned counsel for the applicant wants to withdraw this contempt application, accordingly, the same is dismissed as withdrawn, however applicant is at liberty to come on original side if he feels aggrieved.


Member-A


Member-J

Manish/-